

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1928 /2015

This the 21st day of December, 2015

**Hon'ble Shri A.K. Bhardwaj, Member (J)
Hon'ble Shri K.N. Shrivastava, Member(A)**

Sh. Niraj Gaur,
Aged about 52 years,
S/o Late Indra Dev Gaur,
R/o 70/244, Chanakyapuri Colony,
Gaya, Bihar
[Presently working as DGM (Tech.)]

...Applicant
(By Advocate: Mr. S.K. Gupta).

Versus

(By Advocate: Mr. Rakesh Kumar, Deptt. Representative, NHAI).

ORDER (ORAL)

By Hon'ble Shri A.K. Bhardwaj, Member (J):

Mr. S.K. Gupta, learned counsel for the applicant submitted that the applicant has joined his parent department thus the OA has become infructuous and may be so disposed of.

Ordered accordingly. No costs.

(K.N. Shrivastava)
Member (A)

(A.K. Bhardwaj)
Member (J)

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